

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2005/5042/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
Presiding officer, MACT No. 3,
Kamrup (M), Guwahati.

Dated Guwahati, the 21 July, 2022.

Sub:- **Restricted holiday.**

Ref:- Letter No.MACT No. 3(8)/750/22 dtd. 12.07.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 13.07.2022**, has been granted. The Presiding officer/Member, STAT & MACT No. 1, Kamrup(M), Guwahati would remain in charge of your Court and office for the above said date.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2005/5043-44/ dated , 21-07-2022

Copy to.

1. The Presiding officer/Member, STAT & MACT No. 1, Kamrup (M), Guwahati.
2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)